

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 10.2.2016

CP No.291/00056/2015 (OA No.533/1999)

Nemo for the applicant.

Mr. Rajendra Vaish, Counsel for respondents.

At the very outset the Ld. Counsel for respondents stated at the Bar that the directions contained in the order dated 29.8.2001 of this Tribunal have already been complied with. In this view of the matter the contempt petition is dismissed as having become infructuous, as prayed for.


(MS. MEENAKSHI HOOJA)

MEMBER(A)


mehboob Singh Sullar
(JUSTICE M.S.SULLAR)

MEMBER(J)

Adm/